**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

**Appeal No.110/2010**

**Dated: 14th December, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Orissa Power Transmission Corporation Limited ....Appellant(s)**

**Versus**

**O.E.R.C. & Ors. ... Respondent(s)**

Counsel for the Appellant (s): Mr. R.K. Mehta, Mr. David A. &
Mr. Antaryami Upadhyay

Counsel for the Respondent (s) : Mr. Rutwik Panda for R-1
Mr. Hasan Murtaza for R-3,4 & 5

**ORDER**

The learned counsel for the Appellant has finished his arguments. The learned counsel for the Respondents seek sometime to make the reply.

Post the matter on ***19.01.2012 at 2.30 p.m.*** for further hearing.

**(Rakesh Nath)**
**Technical Member**

**(Justice M. Karpaga Vinayagam)**
**Chairperson**

vs/ak